

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

Item 35

CA No. 44/2022

33/2023

And

CP No. 3/Chd/Hry/2022

Under Section 66, CA 2013

R 3(6) & R 11 NCLT Rules, 2016

In the matter of:-

YKM Holdings Pvt. Ltd.

...Petitioner

Present:- Mr. Tarun Dua, Advocate for the petitioner.

A short date is requested by the learned counsel for the petitioner in the matter. List the matter for issuance of notice on 11.04.2023 in the priority list.

Sd/-

**(Ajai Das Mehrotra)
Member (Technical)**

March 10, 2023

PRF

Sd/-

**(Harnam Singh Thakur)
Member (Judicial)**